

HIGH COURT OF DELHI AT NEW DELHI

Speed Post

No. 22234-45/STY./DHC
DATED - 20/9/13

From:-

The Registrar General
High Court of Delhi
New Delhi

To

(Also on the website of DHC)

Sub: **Quotation for printing 5000 copies of one full page (back to back side) and 2000 nos. copies of single side printing.**

Sir,

This Court intends to get the following printing work done.

5000 copies (back to back)	One side hindi and one side english printing
1000 copies (single side)	Hindi printing
1000 copies (single side)	English printing

The interested vendors can visit the Stationery Store for inspection of the printing material on any working day between 3.00 to 4.00 pm. You are, requested to submit the necessary quotation for abovesaid requirement after inspection of printing material in a sealed envelope. The rates should be inclusive of paper cost (Foolscap size paper of 75 GSM) and the period of validity of rates should not be less than 90 days from the last date of submission of quotation.

The sealed envelope, superscribing thereon "**QUOTATION FOR PRINTING OF NOTICES**" and addressed to "Registrar General, Delhi High Court, New Delhi", must reach ~~to~~ the Administrative Officer (J)(Sty.), LCB-III Basement, Delhi High Court on or before 3/10/13 (5pm.)

Yours truly,



(Keshav Kr. Bhati)
Joint Registrar (Comp./Sty.)
for Registrar General